No. 7828 Question Branch

Result of Ballots of Notices of Starred and Unstarred Questions

Members are informed that ballots in respect of notices of Starred and Unstarred Questions received upto 1000 hrs. on 18th January, 2024 for the sitting of Lok Sabha to be held on 05.02.2024 were held in the presence of Shri J.M. Baisakh, Joint Secretary and Dr. Sagarika Dash, Director, Lok Sabha Secretariat in Parliament House, New Delhi. A total of 974 notices were received and 223 Members participated in the ballots.

2. The result of the ballots has been uploaded on the Homepage *viz*. loksabha.nic.in.

No. 7829

Estate and Heritage Management Branch

Birth Anniversary of Netaji Subash Chandra Bose

On the occasion of the Birth Anniversaries of Netaji Subhas Chandra Bose, a function to pay floral tribute to them will be held at 1030 hours on Tuesday, the 23rd January, 2024 in the Central Hall, Samvidhan Sadan. Dignitaries, Members of Parliament and invitees will pay floral tribute on the occasion.

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Members	are	cordially	invited	TO 10111.
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No. 7830 . Legislative Branch-I

Statement Regarding Government Bills Pending In Lok Sabha

A statement showing Government Bills pending in Lok Sabha at the end of the Fourteenth Session of Seventeenth Lok Sabha is given below:-

Sl.No.	Bill	Ministry/Department	Remarks
		concerned	
1	2	3	4
1.	The Maintenance and Welfare of	Social Justice and	Introduced on 11 December,
	Parents and Senior Citizens	Empowerment	2019.
	(Amendment) Bill, 2019		The Report of the Standing
			Committee on Social Justice
			and Empowerment was
			presented to Lok Sabha on
			29 January, 2021.

2.	The Prohibition of Child Marriage (Amendment) Bill, 2021	Women and Child Development	Introduced on 21 December, 2021. The Bill was referred to the Standing Committee on Education, Women, Children, Youth and Sports by the Chairman, Rajya Sabha in consultation with the Speaker and intimation thereof was published in Bulletin-Part II, dated 29 December, 2021, vide para No. 3860.
3.	The Electricity (Amendment) Bill, 2022	Power	Introduced on 8 August, 2022. The Bill was referred to the Standing Committee on Energy by the Speaker and intimation thereof was published in Bulletin-Part II, dated 21 November, 2022, <i>vide</i> para No. 5426.
4.	The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023.	Social Justice and Empowerment	Introduced on 26 July, 2023.
5.	The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023.	Tribal Affairs	Introduced on 26 July, 2023.

No. 7831 Legislative Branch-II

Result of Ballot of Private Members' Bills

As a result of online ballot held in respect of Bills falling under rule 27 in Parliament Notice Office (Room No. G-37, Parliament House of India) on the 18th January, 2024, the following is the order in which they have emerged:-

S1. No.	Title of the Bill and member-in-charge	Motion proposed to be moved	
1	2	3	

1. The Prohibition of Child Marriage (Amendment) Bill, 2019 (Amendment of section 2, etc.) by Dr. Sanjay Jaiswal, M.P.